Name of the Corporate Debtor: Associate Décor Limited; Date of Commencement of CIRP: 26-10-2018; List of Creditors as on: 07-10-2019; Name of IP: Mr. Alok Kailash Saksena; Process Number: 1; Last 5 digitof registration number: 10134

(Please click here for previous Lists of Creditors)

(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

SI. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of	Amount of Claim	Amount of Claims	Details in Annexure
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted	Contingent Claims	Not Admitted	under Verification	(Only PDF)
1	Secured financial creditors belonging to any class of creditors	3	5743518390.75	3	5741486840.28	82.16		2031550.47		Annexure 1
2	Unsecured financial creditors belonging to any class of creditors	3	309910317.00	3	304794658.00	4.36		5115659.00		Annexure 2
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)									NA
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	0	0	0	0	4.64		0		NA
5	Operational creditors (Workmen)	190	874157864	190	522572192	7.48		351585670		Annexure 5
6	Operational creditors (Employees)	116	14035804	116	10150494	0.15		3885310		Annexure 6
7	Operational creditors (Government Dues)	7	1463577536	7	409232288	5.86		5115659.00		Annexure 7
8	Operational creditors (other than Workmen and Employees and Government Dues)	1	16000	0	0			16000		Annexure 8
9	Other creditors, if any, (other than financial creditors and operational creditors)									NA
Total		320	8405215911.75	319	6988236472.28	100.00		1416979438.47		